

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 435
ANSWERED ON – 22/07/2026

SURVEY OF CONDITION OF NEWLY CONSTRUCTED HIGHWAYS

435. SHRI BABUBHAI JESANGBHAI DESAI:

Will the Minister of Road Transport and Highways be pleased to state:

- (a) whether Government has conducted any inspection or assessment of the National Highways and bridges constructed during the last two years to evaluate their present condition;
- (b) if so, the details thereof, including the number of projects inspected, deficiencies noticed and the corrective measures taken, State-wise;
- (c) whether Government has implemented or proposes to implement any technology-based monitoring system, including sensors, Artificial Intelligence, drones, satellite imaging or real-time digital platforms, to detect damage or deterioration in newly constructed highways at an early stage; and
- (d) if so, the details thereof, including the status of implementation and funds allocated, and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) All efforts are made to ensure that the National Highways (NHs) are constructed as per stipulated quality standards specified in the Indian Roads Congress (IRC) specifications and codes. To ensure that highway construction adheres to stipulated quality standards, Consultants (Authority's Engineer/ Independent Engineers- AE/IE) are appointed by the executing agencies for day-to-day supervision of works at site. Officials of executing agencies undertake inspections from time to time and ensure adherence of conformity of quality of the work done by the Concessionaire/ Contractors with stipulated requirements. In addition, Third-Party Quality Auditors are deployed for independent quality audits of NH works on a case-to-case basis.

As per information provided by the executing agencies of NHs, major deficiencies in NH stretches and bridges during the last two years and current year have been reported for 61 projects / stretches. State / Union Territory (UT) – wise details of major deficiencies/defects on

NH stretches and bridges along with status of rectification works taken and action taken against contractors, concessionaires, and consultants, etc. during the last two years and current year are annexed. Action against defaulting agencies has been taken as per the provisions of the Contract/ Concession agreement in case of deficiencies/ damages, such as termination of contract agreement, levying of penalties/ liquidated damages, debarment/ blacklisting, declaring as non-performers etc.

The Government has implemented the following technology-based monitoring systems and initiatives for improvement of quality control systems of NHs works: -

- i. Adoption of Automated & Intelligent /Machine-aided Construction (AI-MC) in NH projects;
- ii. Assessments of road conditions through Network Survey Vehicle (NSV) mandated for all NHs and Expressway works at the time of completion and every six months thereafter, which is monitored through electronic platform. NSV system for road condition assessment has been revamped using analytics for enforcement of contractual provisions during Operation and Maintenance (O&M) through dedicated central cell;
- iii. Operationalization of a centralized system called NHAI One App for Monitoring and rectification of highway defects which enables geo-tagging of defects along with photographs;
- iv. Analysis of High-Resolution Imagery collected from Drone Surveys in Drone Analytics Monitoring System (DAMS) integrated with Artificial Intelligence/ Machine Learning algorithms for periodic evaluation of progress and quality of ongoing NHs works from time to time;
- v. Deployment of Mobile Quality Control Vans (MQCVs) equipped with Non-Destructive Testing Equipment on pilot basis in four States, namely in Gujarat, Rajasthan, Odisha and Karnataka, for diagnostic assessment of overall health and quality of works from time to time during project implementation phases;

The expenditure incurred on these technology-based monitoring systems is met from budgetary support for the development and maintenance of National Highways.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 435 ANSWERED ON 22.07.2026 ASKED BY SHRI BABUBHAI JESANGBHAI DESAI REGARDING SURVEY OF CONDITION OF NEWLY CONSTRUCTED HIGHWAYS

State / Union Territory (UT) – wise details major deficiencies defects on NH stretches and bridges along with status of rectification works taken and action taken against contractors, concessionaires and consultants etc. during the last two years and current year:

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
Arunachal Pradesh	1	Permanent solution to Slip Zones on Papu – Yupia – Hoj – Potin section of NH-713A & NH-13 at Km 31.000 (Hoj Market), Km 38.300 (Yabi Village), Km 39.000 (Waterfall), Km 39.700 (Appa Crusher) and Km 40.300 (Crusher Point) in the state of Arunachal Pradesh	2024	RE wall Collapsed	Rectification of defective work initiated by the Contractor. Penalty of 5% of contract value imposed on Contractor.
Andhra Pradesh	2	Six-laning of Vijayawada bypass from Chinna Autupalli (Design Ch.0+000) to Gollapudi (Design Ch. 30+000) in Vijayawada – Gundugolanu Section of NH-16 in the State of Andhra Pradesh under Bharatmala Pariyojana on Hybrid Annuity Mode	2024	Defects in the construction of RE wall.	Concessionaire commenced the rectification work based on recommendation /suggestion of RE wall Expert. Rs.10,99,235/- was recovered as damages from Concessionaire.
	3	6 laning of existing 4-lane road from Kalaparru (Design Km	2025	Defects in the construction of RE	Contractor rectified defects at his own cost.

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		1050.680) to Chinna Avutupalli (Design Km 1076.480) of NH-5 including 6-lane Hanuman Junction Bypass from (Existing Km 1055.680 to Km 1060.800) (Design Ch.0.000 to Ch.6.720) (Total Design Length: 27.40 Km) in the State of Andhra Pradesh under NHDP Phase-V under Bharatmala Pariyojana on EPC Mode (Package-2)		wall.	Show-cause notices issued to Contractor as per Contractual provisions.
Bihar	4	Umagaon-Saharsa PKG-IV (Kosi Bridge & approach Road)	2024	A girder collapsed during construction.	Chief Project Manager & Engineer (Launching) of Contractor suspended.
Chhattisgarh	5	4-Laning of Simga-Sargaon Section of NH-200 (New NH-130) from Km 48+580 to Km 91+026	2024	Cracks in Cement Concrete Panels	Rectifications initiated at cost of EPC Contractor.
	6	Rehabilitation & Upgradation 2-lane with paved shoulders configuration of Bilaspur Urdawal section in km 241.553 to 312.60 = 71.0476 km (Masanialala to Rengapali) on NH 200 (New NH 49) (Package-III)(Borai river MNB at km	2025	Damage in slab of Minor bridge	The work is in Defect Liability Period and taken up by Contractor at his own cost.

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Haryana	7	Flyover and underpass at Hero Honda Chowk NH 48	2024	Some portion of deck slab fallen down with settlement of the bituminous surface (MCW-01) on RHS at Ch. 36+350	Arbitration notice issued to Contractor for recovery of damages. Process of Rectification and repair works initiated.
	8	Delhi-Vadodara Expressway Pkg. 2	2024	Rutting	Authority has imposed damages amounting to Rs.48,61,243/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
	9	Delhi-Vadodara Expressway Pkg. 3	2024	Rutting	Authority has imposed damages amounting to Rs. 42,95,049/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
Gujarat	10	Sanchole-Santalpur Package-4	2025	Ruts, cracks and surface deformation/ Distress was observed recently after rains in June month 2025, severe rutting at some	Penalty of ₹2.8 crore has been imposed on the Contractor along with a recommendation for debarment up to one year or until successful rectification, whichever

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				locations.	is later. Contractor has taken up repair/restoration works.
Jharkhand	11	Four Laning of Mahulia-Baharagora-JH/WB Border Section of NH- 33 (from Km.277+ 500 to Km.333+500) & NH-06 (from Km.199+200 to Km.183+587) (Length of 71.61Km) in the State of Jharkhand on EPC Pattern under NHDP Phase –III.	2024	Cracked PQC panels, Potholes	Rs. 1.55 Cr penalty imposed on Contractor.
Karnataka	12	Two/Four Laning of BRT Tiger Reserve Boundary to Bengalore Section of NH-948	2025	Km 337+670 to Km337+680 RE Block of length 10 mts collapsed	Concessionaire has completed repair/restoration works. Penalty of Rs. 10.63 lakhs imposed on Contractor and Rs. 5.00 lakhs on IE.
	13	Four laning of Goa-Karnataka Border to Kundapur section of NH-66 (formerly NH-17) from Km. 93.700 to Km. 283.300 in the State of Karnataka	2024	Incident of collapse of three spans of Kaali Bridge. Inadequate slope stability works.	Contractor debarred for 1 month on Aug 2024.
	14	NH Connectivity to ICTT at Vallarpdam from Kalamassery to Vallarpadam NH 966A	2025	Distress in pile foundation was observed at Bridge no. 07 & 08 Ch. 7+960 and Ch. 9+067 (BHS)	Penalty of Rs. 30.74 Cr was imposed on Contractor

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	15	Kodugallur to Edappally NH 66	2025	Damages in the pile foundation Ch. 398+400 and 398+989 (RHS) Sub-standard work (Minor Bridge works, backfill material for RS Wall, Poor safety precautions, delayed grouting of girders, bulging of bearing) or poor quality (Defective RE Panels)	Concessionaire debarred for 1 year. Rectification works taken up at cost of contractor.
	16	Chengala-Neeleshwaram Section of NH-66	2025	Soil nailing collapsed incident occurred at Ch. 58+035 to Ch. 58+100 (RHS) on 16.06.2025 with no casualties.	Authority has suspended the Concessionaire and its promoter from future bidding for 01-month period. Debarment also issued to Concessionaire. Senior Bridge Engineer of AE removed from site.
	17	Neeleshwaram-Thaliparambha Section of NH-66	2025	Unprotected soil slip in the cut section with debris deposition on carriageways.	Rectification work carried out and traffic restored with precautionary barricading in median portion.
	18	NHAI - Six laning from start of Valanchery bypass to Kappirikkad section of NH – 66 (old NH-17) from Design Ch. 298+500 (Ex. km 304.250) to Design	2025	RE wall collapsed	Debarment of Contractor and Independent Engineering firm from participating in ongoing/future bidding for 01 month period or completion of

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		Chainage 335+850 (Ex. km 349.260) in the state of Kerala on Hybrid Annuity Mode under Bharatmala Pariyojana			investigation by the expert Committee whichever is later.
	19	Thuravoor-paravoor	2025	Collapse of 4 PSC Girders during constructions	Penalty of Rs. 15.35 Lakhs imposed. Bridge Engineer & Team Leader of AE were Terminated.
	20	Six Laning of Start of Kollam Bypass to Kadambattukonam from Km.486+000 to Km.517+800 of NH-47 (New NH-66) in the State of Kerala on Hybrid Annuity Mode under BharatmalaPariyojna	2025	Failure/Collapse of scaffolding of Minor Bridge (under construction) at Km.Ch. 497+370(RHS)	Penalty of Rs. 9.55 lakhs imposed on Concessionaire
				Failure of RE Wall Ch. 504+400 to 504+500(LHS)	Rectification initiated by Concessionaire.
	21	6L Elevated Corridor along with development of existing 4 lane road at ground level from Aroor to Thuravoor Thekku section of NH 66	2025	Toppling of two PSC girders at span P-202-P-203 Failure on part of AE to review efficacy of material being used in launching and not ensuring application of approved launching scheme.	Contractor and AE debarred from future bidding for 1 month.
	22	Azhiyur-Vengalam	2024	Soil nailing collapse At Km:191(LHS) and Km:193(RHS)	Rectification initiated by Concessionaire.

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	23	Ramanattukara-Valanchery	2025	Defects in RE wall	Rectification works initiated by Contractor at his own cost.
	24	Thaliparamba-Muzhapilangadu	2026	Retaining wall sliding and defects in ground improvement works.	Damaged portion dismantled and rectification works initiated by Concessionaire.
Madhya Pradesh	25	4-laning of Bhopal-Bioara section of NH-46	2025	Premature failure of pavement.	Penalty of Rs. 119 Cr imposed on Contractor. Rectification work initiated at the cost of Contractor.
Maharashtra	26	Balance work for 4-laning of Panvel to Indapur section from km.0.0 to km.42.3 of NH-66 - EPC	2024	Panel cracking, poor riding quality, bumps, poor diversions etc.	Contractor has taken up rectification works.
	27	Mehkar-Ajispur Road	2024	Cracked panels	The Performance BG of Contractor is forfeited. Process initiated for rectification of damages.
	28	Bhokar-Sarsam	2024	Cracked panels	Contractor has initiated actions for rectification of damages.
	29	Sillod-Fardapur	2024	Cracked panels	Contractor has initiated actions for rectification of damages.

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	30	Rehabilitation and upgradation & NH-66 (Erstwhile NH-17) from km 241+300 to 281+300 (Arawali to Kante Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2025	Depression & cracks in PQC	Contractor has initiated actions for rectification of damages.
	31	Rehabilitation & Upgradation of NH-66 (Old NH17) from Km 281+300 to Km 332+200 (Kante to Waked section) to four lanes in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2024	PQC cracks and settlement.	Contractor has replaced cracked panels.
	32	Rehabilitation and upgradation of NH-66 (Old NH-17) from km 332/200 to km 367/200 (Watul to Talgaon Section) to four lanes in the State of Maharashtra under NHDP-IV on EPC Mode.	2024	Full depth Cracks in PQC	Contractor has initiated actions for rectification of damages.

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	33	Rehabilitatyion & up gradation for Talere Gaganbawada Kolhapur Road (NH-166G) stretches start from Ch. 6/00 Km. to Ch. 11/00 Km. and Ch. 19/300 Km. (Start of Karul Ghat) to 35/300 Km. (End of Gaganbawada) of NH-166G to 2 lane paved shoulder/2 lane configuration lane, length 21.00 Km. in the state of Maharashtra on EPC Mode.	2025	Cracks in PQC	Contractor has initiated actions for rectification of damages.
	34	Rehabilitation and Upgradation to Two lanes with paved shoulder from Karad to Tasgaon NH 266 from Km. 0/00 to 58/830 in the State of Maharashtra on EPC mode	2024	Cracked panels	Rectification of damages taken up at risk and cost of Contractor.
	35	Upgradation to two lane with paved shoulder from Salaikhurd to Tiroda Km 120/100 to 163/200 (Design Km 44/00 to 87/00) of NH 753 on EPC Mode in the state of Maharashtra	2024	Post construction defects are observed in the Rigid Pavement i.e. formation of Longitudinal & Lateral cracks, Opening of Central Joints, Settlement of Panels etc.	IIT Bombay has been appointed for Technical Investigation of defects and suggestion of remedial measures.

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	36	Balance work of up-gradation to four lane with paved shoulder configuration of the highway starting from existing km 88.400 (Savali vihir) to km 163.400 (start of Ahmednagar bypass) (Design length -75.000 km) in the state of Maharashtra on EPC mode	2026	Collapse of top slab of Box culvert at Ch. 111+660 and Ch. 96+870 (RHS) on 16.05.2026 & 22.06.2026 respectively.	Re-construction is undertaken by EPC Contractor.
Rajasthan	37	Delhi Vadodara Expressway NE-4 Pkg.06	2024	Rutting, Raincuts, potholes & settlement	Penalty imposed on each contractor amounting to Rs. 50 Lakhs for non-rectification of defects in the stipulated time frame as per provision of contract agreement.
	38	Delhi Vadodara Expressway NE-4 Pkg.07	2024		
	39	Delhi Vadodara Expressway NE-4 Pkg.08	2024		
	40	Delhi Vadodara Expressway NE-4 Pkg.09	2024		
	41	Construction of 6-lane access-controlled Greenfield highway from km 28+70 to Km. 53+0 of Sangariya (near Chautala)-Rasisar (near Bikaner) section	2024	Deficiencies in riding quality and settlement at some locations observed	(i) Damage of Rs. 50.00 Lakhs imposed upon the Contractor. (ii) Two key personnel of Authority Engineer team were terminated

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		of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana -Phase-I (AJ/SR-Package-2)			due to poor supervision.
	42	Construction of 6-lane access controlled Greenfield highway from km 53+000 to Km. 88+000 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana-Phase-I (AJ/SR-Package-3)	2024	Failure of the nose structure while launching of 83 mtr single span truss bridge	Penalty of Rs. 1.00 Cr. imposed and warning for debarment action for any future instances upon the Contractor was issued. Debarment of fabrication team and Designer team issued for the period of 02 years in NHAI works. Penalty of Rs. 20 Lakhs and warning for debarment action for any future instances upon the Authority Engineer. Debarment of Senior bridge Engineer deployed by the Authority Engineer issued for a period of 2 years in NHAI works.
	43	Delhi-Vadodara Expressway Pkg. 4	2024	Rutting & settlement of approach	Damages amounting to Rs. 1.06 Cr. imposed for delayed maintenance. Also, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.

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	44	Delhi-Vadodara Expressway Pkg. 5	2024	Rutting, settlement of approach & bulging of RE wall	Damages amounting to Rs. 88.32 lakhs imposed for delayed maintenance. Bulging of RE wall has been rectified as per suggestions of CRRI. Majority of the rutting has been rectified. Further, in addition to above, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
	45	Delhi-Vadodara Greenfield Alignment (NH-148N) (Pkg-16) (Ch. 427.300 to Ch.452.420) [Major bridge over Takli river near Nayagaon Jageer village to Rajasthan/MP Border]	2024	Stretch is operational w.e.f. 30.11.2023 and at some locations the settlements observed in approaches of structure	EPC Contractor has rectified damages. R
	46	Construction of proposed 2-lane ROB and its approaches in lieu of existing level crossing no. C-64 at km. 172.990 on Jodhpur-Ajmer Road on NH-65 in District Nagaur Rajasthan	2024	Post-completion, structural defects have been observed in the deck slab of the ROB due to honeycombing caused by poor workmanship.	Contract has been terminated. Debarment of contractor taken up. Bid for rectification works invited.
Tamil Nadu	47	4-laning of Sethiyathope - Cholpauram section from Km 65.960 to Km	2025	The RE wall blocks portion of the A2 (Thanjavur) side	The rectification work

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		116.440		approach (LHS side) have been disconnected from the geo grid and fallen down.	completed by the Concessionaire at their own cost.
Uttar Pradesh	48	Construction of 4 lane green field highway from km 35.00 to 49.155 of NH-731A with paved shoulder on Hybrid Annuity Mode in the State of Uttar Pradesh.	2025	Cracks observed over DBM due to percolation of rain water in some stretches.	The project is under construction, the repair and rectification work taken up by the concessionaire at its own cost.
	49	Lucknow Ring Road Pkg-3A	2024	Cracks in PQC Panel in length of 2.886 Km.	Contractor has initiated process for rectification of damages.
	50	Improvement and Up gradation of Highway starting from junction with NH-44 at Panipat connecting Kairana, Shamli, Muzaffarnagar, Miranpur, Bijnor and terminating at its junction with NH-74 at Kotawali to Two/ Four lane with paved shoulder configuration – Bijnor to Kotwali Pkg-IV of NH- 709AD in state of Uttar Pradesh	2026	Collapse of precast PSC girders during launching operations at Flyover (Span P7-P8) at km 174+297.	New girders have been casted at the cost of Contractor and launched.
	51	Constriction of 211.880 m Major Bridge on Well Foundation over River	2026	Tilt and shift beyond limits in well foundation.	Termination of Contractor initiated. Tendering process for balance

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		Gomti on NH-128A (Parallel to Shastri Bridge) in Jaunpur city in the State of Uttar Pradesh on EPC mode.			works also initiated.
Uttarakhand & Uttar Pradesh	52	6L with access control provision Saharanpur bypass to Ganeshpur section from 13.89 Km to 41.820 Km of Delhi-Dehradun Economic Corridor (Package-2)	2026	Cracking and honeycombing in RCC deck slab of the Biharigarh Elevated structure.	Rectification initiated by EPC Contractor.
West Bengal	53	Construction of 4-Laning of Puruliya Bypass Section from Km. 84.030 to Km. 94.345 of NH-32 (length 10.315 Km) in the State of West Bengal on EPC Mode	2025	Cracks have developed in the newly constructed PQC.	i) Rectification works initiated by Contractor. Amount of Rs. 27.18 Lakh withheld from Contractor's bill. ii) Key personal of AE has been debarred for a period of one year.
	54	Four laning of Berhampore – Farakka Section of NH-12 (old NH-34)	2024	Failure of membrane pad of Pot – PTFE bearing on P2 of Ahiron Bridge (Ch. 257+440 LHS MJB-truss). Also, a level difference up to 90mm had been observed between expansion joint of deck-I and deck-II along with missing of some anchoring bolts of connecting gusset plates.	Rs. 26.19 lacs penalty imposed on Concessionaire. Rectification work completed.

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	55	Four laning of Farakka – Raiganj Section of NH-12 (old NH-34)	2024	Crack at the bottom of the deck slab at km 325+060 of the Mahananda Bridge (LHS). The crack was located under the fast lane between span P1 & P2 (PSC Girder). At RHS Pier 4 of MJB at 325+223, piles are exposed and heavy reinforcement were exposed. Exposed reinforcement were corroded.	Rectification work initiated by Concessionaire.
	56	Four laning of Berhampore – Farakka Section of NH-12 (old NH-34)	2025	Rutting, Potholes, Cracks	Rectification initiated by Concessionaire at his own cost.
	57	Six Laning of National Corridor NH-19 from Palsit to Dankuni (up to NH-6 Connector) from km 588.870 to km 652.700 in the state of West Bengal under Bharatmala Pariyojana to be executed on BOT (Toll) basis.	2026	Collapse of RE Wall	Toll has been suspended. 2 key personnel of IE and Concessionaire suspended.

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Assam	58	Construction of 6-lane Standalone Flyovers at Bongaigaon, Chapaguri, Pathsala, Simlaguri Chowk and Baihata Junctions on stretches of NH-31 & NH-31C [new NH-27 (EW)] in the State of Assam under Bharatmala Pariyojana on EPC basis	2024	Falling of one PSC Girder at Baihata Flyover (Span P1-P2), resulting in the death of one person.	Penalty imposed on Contractor. Contractor debarred for 4 months.
Meghalaya	59	Two Lane with paved shoulders configuration in Jowai-Meghalaya Assam Border Section of NH - 44 from Km 69.200 to Km 173.200 (design Ch 171.455) in the state of Meghalaya	2025	Slippage of Bituminous concrete for a length of approximate 10-15 mtrs	Penalty of Rs. 20,00,000/- imposed on Contractor and rectification work carried out by Contractor at his own cost.
Andaman & Nicobar Islands	60	Rehabilitation of km 181.00 to Km 206.00 section in Andaman Trunk Road of NH-4 to Intermediate Lane with hard shoulder in the union Territory of Andaman & Nicobar islands (Total length 25.00 km) on EPC Mode” (Package-VII)	2024	Distress, sinking of pavement at various locations.	Rectification works completed.
	61	Construction of 4 Nos. of Minor Bridges at Km 21.717, Km 23.150, Km 88.300, Km 92.100 of NH- 223	2024	Punching in Deck Slab (LHS) of the minor bridge across BD Nallah at Km 88+300 and other	The EPC contractor has carried out the necessary rectifications at their own expense including replacement of slab as

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		(New NH-4) connecting South Andaman and Baratang Island in the Union Territory of Andaman & Nicobar Islands on EPC mode.		quality issues including bad workmanship.	recommended by CRRI-CSIR report.
